

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.211- IA/729(AHM)2024
In
CP(IB) 25 of 2019

Proceedings under Section 10 IBC

IN THE MATTER OF:

DMB Paper Mills Pvt Ltd
V/s
Union Bank of India

.....Applicant

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nilesh Udernani, Advocate
For the Liquidator : Ms. Heli Parekh Proxy Advocate

ORDER
(Hybrid Mode)

Despite repeated calls, none is present on behalf of the applicant. Respondent appeared through learned proxy advocate Ms. Heli Parikh.

At the end of the list, Mr. Nilesh Udernani appears on behalf of the applicant and states that due to technical glitch, he could not attend the matter.

In the interest of justice, re-list this matter for hearing on 28.08.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
PRAVEEN GUPTA
MEMBER (JUDICIAL)